

construction of worksheds/common facility centres, training, marketing, expenses of project officers, preparation of project profiles etc.

(c) and (d) Loans to village industries are given at concessional rate (i.e., 4%) by KVIC. If the units take loan from Bank then the difference of normal bank rate and 4% is given to Banks in the form of interest subsidy.

[English]

#### Central Proof Range, Itarsi

1253. SHRI SRIKANTA JENA:

SHRI RAM VILAS PASWAN:

Will the PRIME MINISTER be pleased to state:

(a) the number of families displaced as a result of setting up of Central Proof Range at Itarsi, near Bhopal in Madhya Pradesh;

(b) the number of families rehabilitated so far and the number thereof which are yet to be rehabilitated;

(c) the reasons for delay in rehabilitating these families; and

(d) The safety arrangements made by the Government to ensure that the persons living in the surrounding areas of the above range are not injured/killed following the explosions?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) As reported by the State Government of Madhya Pradesh, 1072 families were displaced from the Itarsi firing range near Bhopal set up in 1972.

(b) and (c) As reported by the State Government, 702 displaced families have till now been settled. Cases of 42 families are held in abeyance as the State Government have decided to settle first the families displaced due to the Narmada Project. The remaining 328 cases are not covered within the rules for such rehabilitation because they were not full owners of land in the area or migrated elsewhere.

(d) (i) There are display boards indicating the danger involved in picking up scrap.

(ii) Regular visits by a team to the area in the vicinity of the range for educating the people with regard to the danger involved in entering the firing range.

(iii) Red flags are hoisted before firing is done.

(iv) Posts are set up for checking illegal entry into the range.

(v) Regular patrolling by Defence Security Corps personnel is being done during firing.

(vi) A project for barbed wire fencing of the targeted areas has been sanctioned.

#### Gas Turbine manufactured by B.H.E.L.

1254. SHRIMATI DIL KUMARI BHANDARI: Will the PRIME MINISTER be pleased to state:

(a) whether country's first highest capacity gas turbine

of 150 megawatt ISO rating manufactured indigenously by Bharat Heavy Electricals Limited has been Despatched to Germany;

(b) if so, the details thereof with terms, conditions and advantages of same;

(c) whether such indigenous manufacturing provides India a unique status amongst developing countries of the world;

(d) if so, whether the Government propose to suitably reward the officials of BHEL for such marvellous achievements;

(e) whether the Government also propose to ask other PSUs to make similar break-through in their respective fields in future; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b) Siemens- Germany had placed an order on BHEL for three Gas Turbines of 150 MW rating. The first Turbine against the order has been manufactured at Hardwar Plant of BHEL and despatched on 9th February, 95 to Kandla Port for onward shipment. The specific features are as under:

(1) State of Art Technology

(2) High efficiency

(3) Fuel Flexibility

(4) Quick start-up and fast loading.

(5) Heavy weight-approx. 200 Tons

It is not in the commercial interest of BHEL to reveal the cost and terms & conditions.

(c) Yes, Sir.

(d) BHEL officials would be rewarded in accordance with the Plant Performance Payment Scheme.

(e) and (f) It has been the endeavour of the PSUs to make better achievements in their respective fields.

#### Sanitation Programme

1255. SHRI HARIN PATHAK: Will the PRIME MINISTER be pleased to state:

(a) whether proposals for sanitation programme were submitted to the Union Government by the Government of Gujarat pertaining to tribal areas;

(b) if so, the details of proposals which have been cleared for the year 1994-95; and

(c) the details of the proposals pertaining to the Tribal Sanitation Programme being implemented in Madhya Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) No, Sir.